

	1	2	3	4
<b>Union Territories</b>				
26. A&N Islands		1410	1482	1883
27. Chandigarh		40	45	45
28. D&N Haveli		200	295	368
29. Daman & Diu		189	213	254

	1	2	3	4
30. Delhi		12445	13950	16675
31. Lakshadweep		70	75	82
32. Pondicherry		506	650	950
Total (UTs)		14860	16710	20257
Total (States & UTs)		215559	251068	298744

## STATEMENT-II

Village Connectivity Under MNP Roads in the State of Uttar Pradesh: (As on 31.3.1995)

Category with population	Total No. of villages (1981 census)	Villages connected upto 31.3.92	1992-93 achievement	1993-94 achievement	1994-95 likely achievement	1995-96 target	No. of villages estimated to be connected by the end of 1995-96	Balance to be connected —
1500 & above	15574	13450	79	81	50	93	13753	1821
1000-1500	13737	7513	109	87	175	200	8084	5653
Below 1000	83255	31661	224	601	370	207	33063	50192
Total	112566	52624	412	769	595	500	54900	57666

## LPG Bottling Plant

5189. SHRI UTTAMSINGH PAWAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up a LPG gas bottling plant in Jalna District of Maharashtra;

(b) if so, the details thereof, and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):  
(a) and (b) At present there is no proposal for setting up of LPG bottling plant in Jalna District of Maharashtra.

(c) Bottling plants are set up on the basis of techno-economic feasibility after taking into consideration the demand potential of packed LPG in the nearby consumption zones. Bottling plants are planned based on the surplus/deficit bottling capacities in demand centres/States. The transportation cost economics is also

considered for locating bottling plants. Plants existing and planned by Industry will have adequate capacity to meet the requirement of Jalna and other demand centres of Maharashtra.

[Translation]

## Overseas Development Authority

5190. SHRI NAMDEO DIWATHE : Will the PRIME MINISTER be pleased to state :

(a) whether the Central Government have received any proposal from the Government of Maharashtra for the sanction of the funds by the Overseas Development Authority for slums, roads housing for the poor and to upgrade the drainage facilities;

(b) if so, the details thereof; and

(c) the action proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTRY

OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir. The Union Government had received three projects proposal in the year 1991-92 in respect of Nagpur, Pune and Nandad for seeking ODA (UK) assistance. However, besides the ongoing projects at Calcutta, Hyderabad, Indore, Vijayawada and Visakhapatnam at that point of time, the ODA (UK) was not willing to take up any other additional projects.

(b) Does not arise.

(c) As per the guidelines of 1991-92, the Government could support only one project for external assistance; therefor the Government of Maharashtra was requested to indicate their priority of the town from among Nagpur, Pune and Nanded. The State Government selected the town of Nagpur in Maharashtra. The draft agreement between the Union Government and the Federal Republic of Germany for the project is in its final stages of negotiation.

#### Petroleum Products

5191. PROF. PREM SINGH CHANDUMAJRA :  
SHRI ANAND RATNA MAURYA :  
SHRI MAHESH KUMAR M. KANODIA :  
SHRI SHANTILAL PARSOTAMDAS PATEL :  
SHRI CHURCHILL ALEMAO :  
SHRI BANWARI LAL PUROHIT :  
SHRI BHAKTA CHARAN DAS :  
SHRIMATI SUSHMA SWARAJ :

Will the PRIME MINISTER be pleased to state :

(a) the total demand and production of petroleum products during each of the last three years;

(b) whether the demand for these products are increasing very rapidly;

(c) if so, the projected demand of the Petroleum and Petroleum products by 2000 A.D.;

(d) whether the Government propose to meet the demand by resorting to large scale import of these products;

(e) if so, the foreign exchange likely to be involved for next two years; and

(f) the steps taken to achieve self-sufficiency in crude oil production ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) and (b) The total demand and production of petroleum products during each of the last three years are :—

Year	Petroleum Products		% age increase in demand over last year
	Production (MMT)	Consumption (MMT)	
1993-94	51.084	60.812	3.2
1994-95	52.927	65.487	7.7
1995-96*	55.067	72.358	10.5

\* Provisional.

(c) Projected demand of crude in terms of Refinery Crude throughput and demand of petroleum products by 2000-01 is assessed at :

	(Fig. in MMT) (Estimated)
Crude throughput	93.67
Petroleum products demand	106.8

(d) and (e) Foreign Exchange requirement for the next two years would depend upon :—

(i) Indigenous production of Crude Oil and Petroleum products.

(ii) International/Prices of Petroleum products.

(iii) The demand of POL for the next two years which is determined on the basis of yearly oil Economy Budget.

(f) Government have permitted private investment in the refining sector to increase the refining capacity.

Permission has been given to Indian and foreign companies to explore for hydrocarbons in India and for the development of some small sized oil fields and a few medium sized oil fields. This was done to accelerate the much needed pace for exploration in the country and for faster development of oil fields using the latest technology where applicable.

[English]

#### Foreign Assistance

5192. SHRI RAMESH CHENNITHALA:  
SHRI SATYA DEO SINGH :  
SHRI NAND KUMAR SAI :  
SHRI MADAN PATIL :  
SHRI RAVINDRA KUMAR PANDEY :

Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to set up power projects in the country with the assistance of the Government of Japan; and

(b) if so, the details thereof, alongwith capacity and locations thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b) Overseas Economic Cooperation Fund (OECF) of Japan have appraised and recently signed the Minutes of Discussions for extending loan to the following power projects under 1996-97 loan package.